THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 8th May, 2025

No. HCM/D-42/2023-Estt.-I/92+8 : In continuation of the Skill Test – 2 held on 26th February, 2025 for the engagement of Technical Assistants (Daily Wager) in the High Court of Manipur, candidates bearing the following registration numbers *(not in order of merit)* are hereby informed to appear for the Personal Interview.

- 1. TECA-5
- 2. TECA-202

The schedule for Personal Interview is as follows:

| SI. No. | Post | Date of Examination | Reporting Time | Examination Venue |
|------------|--|---------------------|----------------|--------------------|
| 1. | Technical Assistant (Personal Interview) | 13.05.2025 | 01:00 P.M. | High Court Complex |

Further, candidates are required to produce the following original documents, along with self-attested photocopies, to support their eligibility and identity at the time of the Personal Interview. Failure to produce these documents will result in disqualification from appearing in the Personal Interview:

- a) Class X Certificate (as proof of Date of Birth).
- b) Certificate of Bachelor's Degree/Graduation Certificate.
- c) Certificates of other Qualification(s), if any.
- d) Photo-bearing IDENTITY PROOF Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College, or PAN Card.
- e) 2 (two) passport sized photographs.
- f) SC/ST/OBC Certificates issued by a competent authority (for candidates seeking age relaxation).
- g) No Objection Certificate (NOC) for candidates currently employed in Government Service.

(REETA LAISHRAM) LANGUAGE OFFICER (SPECIAL OFFICER)

HIGH COURT OF MANIPUR

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Registrar General, High Court of Manipur.
- 5. The Jt. Registrar (Judl.)/CPC, High Court of Manipur.
- 6. The System Analyst, High Court of Manipur.
 - With a request to upload the same in the Official Website of this Registry.
- 7. The Court Officer I, High Court of Manipur
 - With a request to make all necessary arrangements.
- 8. Concerned File/Guard File.